

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. II

Defect Dy. No. 50471 2018

J.N. Investments & Trading Co. Pvt. Limited Appellant

VERSUS

**Commissioner of Central Excise Respondent
DGCEI Adjudication cell**

APPEARANCE:

Shri B. L. Narasimhan, Advocate for the appellant
Shri V. B. Jain, Authorised Representative for the respondent

DATE OF HEARING: 17.10.2019

ORDER

As the Hon'ble Delhi High Court on the Writ Petition No. 2179/2019 with CM No. 10242 - 10243/2019 of the appellant has granted time for making pre-deposit till 15.11.2019, put up this matter for hearing on 27.11.2019.

(Anil Choudhary)
Member (Judicial)

(C. L. Mahar)
Member (Technical)

Pant